

**CONSTITUTION OF STAKEHOLDERS CONSULTATION COMMITTEE OF TRADOHUB B2B LIMITED (IN LIQUIDATION) UNDER REGULATION 31A OF THE IBBI (LIQUIDATION PROCESS) REGULATIONS, 2016  
(AS ON 28.02.2026)**

Sr. No	Name of the Creditor/s	Cetagorywise		Claims summary			Proofs			Voting (%)		Remarks/Comments
		(Financial or Operational)	(Secured or unsecured)	Submitted	Admitted	Rejected	Admitted in part	Rejected in part	wholly rejected	Final Admitted Amount (Rs.)		
1	AXIS BANK LTD	Financial	Secured	4,32,85,908.73	3,56,77,194.47	7608714	Yes	76,08,714.26		2,80,68,480.47	17.20138	The Axis Bank could not realized the sale auction process of 402, Akshar Stadia property. The said property became part of the liquidation estate w.e.f. 31.12.2023
2	MAS FINANCIAL SERVICES LIMITED	Financial	Secured	0.00	3,91,46,048.00	0	0	0	0	3,91,46,048.00	23.99012	The creditor has not filed Liquidation claim. CIRP claim admitted. Additional informations are sought from the creditors
3	SAMUNNATI FINANCIAL INTERMEDIATION & SERVICES PRIVATE LIMITED	Financial	Secured	0.00	4,10,82,377.00	0	2,45,64,877.00	-1,65,17,500.00	0	2,45,64,877.00	15.05425	Harsh V. Patel payment has made payment of Rs. 1,65,17,500/- from his personal guarantor capacity
4	Skystep Trading Limited, (Cyprus)	Operational	Unsecured	0	2,69,62,851.07	0	0	0	0	2,69,62,851.07	16.52381	The creditor has not filed Liquidation claim. CIRP claim admitted. Additional informations are sought from the creditors
5	Nanjing Kinghood Industry Co., Ltd. (China)	Operational	Unsecured	0	8,62,163.00	0	0	0	0	8,62,163.00	0.528365	The creditor has not filed Liquidation claim. CIRP claim admitted. Additional informations are sought from the creditors
6	Samunnati Agro Solutions Private Limited	Operational	Unsecured	0	3,27,19,392.00	0	0	-35,00,000	0	2,92,19,392.00	17.9067	Harsh V. Patel payment has made payment of Rs. 35,00,000/- from his personal guarantor capacity
7	Birla Associates	Operational	Unsecured	0	65,14,040.00	0	0	0	0	65,14,040.00	3.99204	The creditor has not filed Liquidation claim. CIRP claim admitted. Additional informations are sought from the creditors
8	Diamond Enterprises	Operational	Unsecured	0	21,17,325.00	0	0	0	0	21,17,325.00	1.297574	The creditor has not filed Liquidation claim. CIRP claim admitted. Additional informations are sought from the creditors
9	State Tax Department	Operational	Unsecured	39,67,33,694.00	57,20,530.00	0	57,20,530.00	39,10,13,164.00	0	57,20,530.00	3.505749	The creditor has filed delayed Liquidation claim Form B dated-12.04.2023. Rs. 5720530 is considered as the same was furnished during CIRP period. The creditor may approach the adjudicating authority for appropriate direction.
10	Income Tax Deptartment	Operational	Unsecured	97,24,08,182	0	97,24,08,182	0	0	0	0	0	The creditor has filed belated Liquidation claim in Form C under IBBI (CIRP) Reglations, 2016 instead of IBBI (Liquidation Process) Regulations, 2016. <b>The last date for submission of claim forms documents 06.04.2023</b> as per Regulation 12(2)(b) of the IBBI (Liquidation Process) Regulations, 2016). The defective form C was submitted belatedly on <b>30.11.2023</b> . Thus, the claim was rejected. The creditor may approach the adjudicating authority for appropriate direction.
					<b>15,51,24,726.07</b>	<b>98,00,16,896.00</b>				<b>16,31,75,706.54</b>	<b>100</b>	

